HIGH COURT OF JUDICATURE AT BOMBAY, AT PRINCIPAL SEAT

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties at the Principal Seat at Bombay that on 29th July 2025:

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The Division Bench comprising of the Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Jitendra S. Jain will take up Their Lordships extant judicial assignment in the Second Session. The Hon'ble Division Bench will take up "Admission Morning Board" in the Second Session.

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The Division Bench comprising of the Hon'ble Shri Justice M.S. Sonak and the Hon'ble Shri Justice Jitendra S. Jain will not be available for judicial work in the First Session.

Dated this 29th day of July 2025

By Order,

Sd/(Anil H. Laddhad)
Prothonotary & Sr. Master, **High Court, O.S. Bombay.**

Sd/(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.